

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

CALCUTTA

No. M.A. 367/98
No.O.A. 1142/97

Present : Hon'ble Mr. D. Purkayastha, Judicial Member

Hon'ble Mr. B.P. Singh, Administrative Member

1. THE UNION OF INDIA SERVICE THROUGH THE SECRETARY TO GOVT. OF INDIA, MINISTRY OF DEFENCE , SOUTH BLOCK, NEW DELHI.
2. THE CHIEF ENGINEER, HQ EASTERN COMMAND, ENGINEERS' BRANCH, PORT WILLIAM, CALCUTTA - 21.

VS

BIMALENDUNATH CHAKRABORTY

For the applicant in M.A. : Mr. B. Mukherjee, counsel

For the opposite party in M.A. : Mr. R.K. De, counsel

Heard on: 17.12.98

Order on: 17.12.98

ORDER

Heard ld. counsels of both the parties. Mr. Mukherjee on behalf of the ~~original~~ applicant submits that in pursuance of the direction dated 19.2.98 in O.A.No.1142/97 alongwith the M.A. No.32/98, they completed the departmental proceeding against the delinquent. He has been exonerated from the charges levelled ~~at~~ against him and payment has been made to him.

2. Mr. De, ld. counsel on behalf of the opposite party submits that the ~~original~~ applicant has been harassed unnecessarily.

3. In view of the aforesaid circumstances, we find no justification to pass any order to this effect of harassment. Accordingly the M.A. 367/98 is disposed of.

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